

F.No. 01(01)/Tour/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

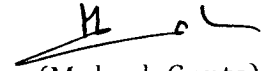
Date: 08.04.2025

**TOUR ORDER No. 33 OF 2025 (revised)**

Hon'ble President is pleased to partially revise tour order no. 33 of 2025 only in respect of the following Member as below:

Sl. No.	Member	From/To	Period	Reason
1.	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Chandigarh to New Delhi	From 06.04.2025 to 13.04.2025	For sitting in Single Member Bench/DB.

By Order,



(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Chandigarh.
3. SPS to Mr. P. Anjani Kumar, Hon'ble Member (Technical), CESTAT, Chandigarh.
4. Deputy/Assistant Registrar, CESTAT, New Delhi/Chandigarh.
5. Administration/Accounts /Care Taking Section, CESTAT, New Delhi.
6. Website/Office copy.